

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-17/2015/8860/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Aditya Hazarika,
District & Sessions Judge,
Hojai, Sankardev Nagar.

Dated Guwahati the ¹⁹ 19 October, 2022.

Sub: **Casual leave along with headquarter leave permission.**

Ref:- Your letter No. DJHj/22/2391 dtd. 19.10.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 20.10.2022 and 21.10.2022 with station leave permission, with the official car, at own cost, from the evening of 19.10.2022 till the morning of 26.10.2022.** Further, the next senior most Judicial officer at the station would remain in charge of your Court and office during your absence.

Yours faithfully,



JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-17/2015/8861/ dated , 19-10-2022

Copy to.

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)